

(b) The percentage of trains which ran late and those cancelled under each railways zone during the first six months of current year are as under :-

Railways	Late percentage	Cancelled percentage
1. Central	6.6%	0.71%
2. Eastern	9.5%	3.7%
3. Northern	6.7%	0.19%
4. Northern Eastern	6.3%	0.6%
5. Northeast Frontier	6.3%	4.7%
6. Southern	5.9%	1.6%
7. South Central	2.9%	0.3%
8. South Eastern	4.1%	1.65%
9. Western	2.8%	0.17%

(c) All efforts including intensive chasing and daily monitoring at different levels are being undertaken regularly. In addition, punctuality drives both at Inspectorial and Officers' level are also being launched.

Conservation of Lakes

3072. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a proposal for conservation of lakes in Udaipur under the National Lake Conservation Plan has been pending with the Union Government;

(b) if so, the details thereof; and

(c) the time by which the clearance is likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). A proposal for conservation and management of the Udaipur lake system was received from the Government of Rajasthan in November, 1995. The scheme of the National Lake Conservation Plan has not been approved by Government in the VIII Plan.

Conversion of Bhavnagar-Surendranagar MG line

3073. SHRI RAJU RANA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey work of conversion of Bhavnagar-Surendranagar MG line into BG is likely to be completed as scheduled;

(b) if not, the reasons for the delay; and

(c) the time by which the same would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) Does not arise.

(c) The survey is likely to be completed during the current financial year.

Anti-Graft Drive

3074. PROF. AJIT KUMAR MEHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government has initiated anti-graft drive against the police and traffic policemen in the city

(b) if so, the outcome thereof; and

(c) the action taken by the Government against those found involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). According to the information received from the Delhi Police, 56 police personnel were found involved in alleged malpractices as a result of the anti-graft drive connected during the years 1995 and 1996 (upto 31.7.1996). Of these 56 police personnel, 26 were arrested under the Prevention of Corruption Act. Departmental proceedings have been initiated against the remaining thirty (30) personnel.

[Translation]

Cases Registered under Anti Pollution Acts

3075. SHRI KASHI RAM RANA :
SHRI RAM TAHAL CHOUDHARY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of cases registered under The Air (Prevention and Control and Pollution) Act, 1981 and The Water (Prevention and Control of Pollution) Act, 1974 during each of the last two years, State-wise and

(b) the number of cases in which the courts have given verdict in favour of or against the Pollution Control Boards, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). The number of cases registered under the AIR (Prevention and Control Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974 during each of the last two years, State-wise and the number of cases in which the courts have given verdict in favour of or against the